

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 3147
TO BE ANSWERED ON 21.03.2017**

CREDIT ENHANCEMENT GUARANTEE SCHEME FOR SC

**3147. SHRI FEROZE VARUN GANDHI:
SHRI RAMA KISHORE SINGH:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has discontinued the Credit Enhancement Guarantee Scheme for Scheduled Castes in the wake of MUDRA and Start-up India Schemes;
- (b) if so, the reasons for discontinuing the said scheme;
- (c) if not, the details of allocated budget and expenditure incurred during the last two years in this regard;
- (d) the total number of entrepreneurs who have been assisted under Credit Enhancement Guarantee Scheme for Scheduled Castes and under Venture Capital Fund, State-wise; and
- (e) the role played by the National Scheduled Caste Finance and Development Corporation in this regard and the total amount released under Credit Enhancement Guarantee Scheme for Scheduled Castes during 2015-16 and 2016-17?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) & (b): No, Madam. The Scheme is in operation.

(c): The details of allocated budget and expenditure is as mentioned below:

Year	Allocation (Rs. in crore)	Expenditure (Rs. in crore)
2014-15	200.00	Guarantee cover to the tune of Rs.11.60 crore have been earmarked by Industrial Finance Corporation of India (IFCI) during financial years 2015-16 and 2016-17.
2015-16	00.01	

Note: Guarantee cover is provided by the IFCI in the following manner to loan availed by entrepreneurs from banks:

- i) Upto 80% of loan amount from Rs.25.00 lakh to Rs.200.00 lakh
- ii) Upto 70% of loan amount from Rs.201.00 lakh to Rs.500.00 lakh
- iii) Upto 60% of loan amount or Rs.500.00 lakh whichever is less where loan amount exceeds Rs.501.00 lakh

The above mentioned guarantee cover have been extended by IFCI in respect of loans aggregating to Rs.11.60 crore availed by 5 SC entrepreneurs from various banks.

(d): Under the Scheme of Credit Enhancement Guarantee Scheme for Scheduled Castes proposals of 5 SC entrepreneurs whom Banks have given loans have been covered from 3 States and under Venture Capital Fund for SCs proposals of 64 SC entrepreneurs from 17 States have been sanctioned so far. The State-wise details of the entrepreneurs of the last three years is at **Annexure**.

(e) : The National Scheduled Caste Finance and Development Corporation (NSFDC) has no role in the operation of the Credit Enhancement Guarantee Scheme for Scheduled Castes. Guarantee cover to the tune of Rs.11.60 crore have been earmarked by IFCI during financial years 2015-16 and 2016-17.

ANNEXURE IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO.3147 FOR 21.03.2017 REGARDING "CREDIT ENHANCEMENT GUARANTEE SCHEME FOR SC".

(i) Credit Enhancement Guarantee Scheme for Scheduled Castes

The details of the Guarantee cover issued for the beneficiaries (State wise) are as below:

STATES	Guarantee covered of Beneficiaries
Maharashtra	3
Telangana	1
Andhra Pradesh	1
TOTAL	5

(i) Venture Capital Fund for Scheduled Castes

The details of the beneficiaries (state wise) are as below:

STATES / UTs	Number of Beneficiaries
Punjab	3
Gujarat	3
Maharashtra	22
Delhi NCR	5
Telangana	12
Andhra Pradesh	2
Uttar Pradesh	2
Uttarakhand	1
Tamil Nadu	4
Karnataka	2
Pondicherry	1
West Bengal	1
Assam-North East	1
Haryana	2
Chhattisgarh	1
Himachal Pradesh	1
Rajasthan	1
TOTAL	64